

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

APPEAL NO. 256 OF 2017

Dated: 12th March, 2018

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

In the matter of :

Damodar Valley Power Consumers' Association ...Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Rajiv Yadav

Counsel for the Respondent(s) : Mr. M.G.Ramachandran
Mr. Shubham Arya
Mr. Polkit Agarwal for R-2

Mr. Himanshu Shekhar
Mr. Aabhas Parimal
Mr. Jamnesh Kumar for R-4

ORDER

It is represented that pleadings are complete. Learned counsel for the respondent No. 4 do not wish to file reply.

List the matter for hearing on **17.05.2018**

**(Justice N. K. Patil)
Judicial Member**

mk/vt

**(I.J. Kapoor)
Technical Member**